
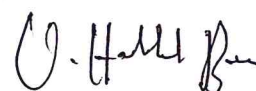


**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/226/2016  
**NAME OF THE PETITIONER(S)** : Mohan Paul  
**NAME OF THE RESPONDENT(S)** : M/s City Hospital Private Limited & 5 others  
**UNDER SECTION** : 111

Sl.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	T. K. SHAJAHAN	COUNSEL FOR PETITIONER	
2)	V. HALLEL BEN FOR MANOJ MENON	Counsel for Respondent	

**ORDER**

Shri T.K.Shajahan, Counsel for Petitioner present. Mr. V.Hallel Ben, proxy representing Shri Manoj Menon, Senior Counsel for respondent present. Counsel for respondent sought time for further submissions in the matter. Time enlarged at request. Put up on **7/6/2017 at 10.30 A.M.**

  
(Ch.Md. Sharief Tariq)  
Member (Judicial)

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)